

the market loans floated in May and July, 1987. [Placed in Library. See No. LT-4567/87]

Annual Report and Review on Indian Institute of Management, Ahmedabad for 1985-86 and a Statement re : delay in laying these papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): on behalf of Shrimati Krishna Sahi: I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute Management, Ahmedabad, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4568/87]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the

Atomic Energy (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."

- (ii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the All India Institute of Medical Science and the Post-Graduate Institute of Medical Education and Research Chandigarh (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."
- (iii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Parsi Marriage and Divorce (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."

BILLS, AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table the following Bills, as passed by Rajya Sabha:—

- (1) The Atomic Energy (Amendment) Bill, 1987.
 - (2) The All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 1987.
 - (3) The Parsi Marriage and Divorce (Amendment) Bill, 1987.
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